

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

23. MA 060/00403/2016 IN O.A. No. 060/00370/2014

(Tek Chand Vs. U.O.I)

23.12.2016

Present: Ms. Sunint Kaur, counsel for the applicant.
Sh. V.K. Arya, counsel for the respondents.

1. Learned counsel for the respondents informed this court that the applicant has submitted the correct documents which have now been forwarded to PCDA, Allahabad on 02.12.2016, therefore, the authorities may be granted additional time so that relevant benefit may be granted to the applicant.
2. As prayed, list on 07.02.2017.


(SANJEEV KAUSHIK)
MEMBER (J)

*1-compliance report
notified
Un/
'jk'*